

**ANNEXURE-3**

**NAME OF THE CORPORATE DEBTOR : FASHION EQUATION PRIV DATE OF COMMENCEMENT OF CIRP : 28.04.2022**


**LIST OF CREDITORS AS ON : 28.05.2022**

**LIST OF SECURED FINANCIAL (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS) AMOUNT IN RS.**

SL. NO.	NAME OF CREDITOR	IDENTIFICATION NO.	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ACCEPTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC					
1	CANARA BANK	1	25-05-2022	47105915	46918588.7	SECURED FINANCIAL CREDITOR	46918588.7	0	NO	100	0	0	187326	0	NIL
				<b>TOTAL</b>	<b>46918589</b>										

**DETAILS OF SECURITY INTEREST**

**1. Hypothecation of STOCKS present and future receivables arising out of trade hypothecation of P& M Fixed Assets(Collateral) of the corporate debtor. (Having security over personal assets of the Directors)**

  
**CS SATYADEVIA**  
 COMPANY SECRETARY AND INSOLVENCY PROFESSIONAL  
 C.P NO: 2307/IBBI/PA-002/IP-N00071/2017-18/10205  
**CS SATYADEVI ALAMURI**  
 COMPANY SECRETARY & INSOLVENCY PROFESSIONAL  
 C.P.NO.2307/IBBI/PA-002/IP-N00071/2017-18/10205  
 23, LAKE AREA, 3rd CROSS STREET  
 NUNGAMBAKKAM, CHENNAI-600 034.